

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of the Judicial Officer	Designation
1	Committee to suggest eligibility to appear in departmental examination/ promotion criteria for different category of posts	Sh. Narottam Kaushal Principal District & Sessions Judge (South)	Chairperson
		Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi)	Member
		Sh. Pawan Kumar Jain District Judge (Commercial Court) (Central)	Member

GIRISH KATHPALIA
18.5.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

867
No. 36922 - 953

/F.1(3)/Gaz/2022

Dated 18 MAY 2022

Sub:- Constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The Administration Officer (Judl.)/ Branch In-charge, Admin Branch-I (Central) to with the direction to pursue the matter.
6. The Sr. AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II&III), Promotion Cell, Recruitment Cell, Filing/Facilitation Branch, Care Taking Branch,(Central) Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi